

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 6

CP(IB) No. 340/Chd/Hry/2019

**IN THE MATTER OF:**

Sanjay Kumar Jain  
Prop. of M.S. Metals

...Petitioner/ Operational Creditor

Vs.

Arcotech Limited

...Respondent/ Corporate Debtor

**Under Section:** 9, IBC 2016

**Order delivered on 01.05.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Anand Chhibbar, Senior Advocate  
Mr. Vaibhav Sahni, Advocate

For the Respondent : Ms. Munisha Gandhi, Senior Advocate  
Mr. Raghav Kakkar, Advocate

**ORDER**

Part arguments heard. List the matter for remaining arguments on  
08.05.2024 at 12:00 o'clock.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM